

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 475 of 2016
In DFR No. 2528 of 2016**

Dated: 01st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

UJVN Ltd. ...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy for R.1

ORDER

**IA No. 475 of 2016
(Appl. for condonation of delay)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 13.09.2016. Dasti, in addition, is permitted.

List the matter on **13.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**